

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 05-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(CA)/86(CHE)/2022
PETITION NUMBER : CP(CA)/12(CHE)/2021
NAME OF THE PETITIONER : Vijayalakshmi Venkatachalam
NAME OF THE RESPONDENT(S) : The Roc, Chennai & 9 Others
**UNDER SECTION : Rule 32 of NCLT Rules r/w Rule 11 of
NCLT Rules**

ORDER

Ld. Counsel Mr. G.K. Aneesh for the Petitioner. Ld. Counsel Mr. Vijith for R2, R4 to R6, R8 and R9. Ld. Counsel Mr. Avinash Krishnan Ravi for ROC.

In this case, Counsel for the Petitioner has filed an IA seeking amendment of the prayer by adding the prayer stated in the para 1 the Application.

Counsel for the Respondent has objection to the prayer being modified.

Respondent has filed counter on 07.12.2022. Rejoinder has been filed on 01.02.2023.

Pleadings are complete.

List the matters for hearing on **10.07.2024**.

**-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)**

**-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk